# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

#### **LOK SABHA**

# UNSTARRED QUESTION NO. 2587. TO BE ANSWERED ON WEDNESDAY, THE 04<sup>TH</sup> DECEMBER, 2019.

#### START UP INDIA

#### 2587. SHRI SUMEDHANAND SARASWATI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether the scheme called startup is being run by the Government in the country and if so, the details thereof;
- (b) the salient features of this scheme and the details with regard to the rules and eligibility conditions for availing the benefits of this scheme;
- (c) the number of beneficiaries under this scheme in the country including the State of Rajasthan; and
- (d) the number of startups registered so far and the number of startups, out of the total startups that proved successful along with the positive results achieved under this scheme and the details thereof?

#### **ANSWER**

# वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) & (b): Startup India is a flagship initiative of the Government of India, intended to build a strong eco-system for nurturing innovation and Startups in the country that will drive sustainable economic growth and generate large scale employment opportunities. The Government through this initiative aims to empower Startups to grow through innovation and design.

Start-up India initiative launched on 16th January 2016, consists of 19 Action Points that act as a guiding document for the initiative. Salient features of these action points are appended as Annexure I. The rules and eligibility conditions for a Startup to avail the benefit of this scheme are appended as Annexure II.

(c) & (d): As on 26th November 2019, there are 25,115 recognized startups in India including 713 recognized startups in Rajasthan. The data on number of successful Startups is not centrally compiled, however, details of the positive results achieved under Startup India initiative is appended as Annexure III.

# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2587 FOR ANSWER ON 04.12.2019.

### Salient features of Startup India action plan

- 1. Compliance Regime based on Self-Certification with an objective to reduce the regulatory burden on Startups thereby allowing them to focus on their core business and keep compliance cost low.
- 2. Startup India Hub with an objective to create a single point of contact for the entire Startup ecosystem and enable knowledge exchange and access to funding.
- **3. Rolling out of Mobile App and Portal** with an objective to serve as the single platform for Startups for interacting with Government and Regulatory Institutions for all business needs and information exchange among various stakeholders.
- 4. Legal Support and Fast-tracking Patent Examination at Lower Costs with an objective to promote awareness and adoption of IPRs by Startups and facilitate them in protecting and commercializing the IPRs by providing access to high quality Intellectual Property services and resources, including fast-track examination of patent applications and rebate in fees.
- 5. Relaxed Norms of Public Procurement for Startups with an objective to provide an equal platform to Startups across sectors vis-à-vis the experienced entrepreneurs/ companies in public procurement.
- 6. **Faster Exit for Startups** with an objective to make it easier for Startups to wind up operations.
- 7. Providing Funding Support through Fund of Funds with a Corpus of RS. 10,000 crore with an objective to provide funding support for development and growth of innovation driven enterprises.
- 8. Credit Guarantee fund for Startups with objective to catalyze entrepreneurship by providing credit to innovators across all sections of society.
- **9. Tax Exemptions on Capital Gains** with an objective to promote investments into Startups by mobilizing the capital gains arising from sale of capital assets.
- **10.Tax Exemptions to startups for 3 Years** with an objective to promote the growth of Startups and address working capital requirements.
- **11.Tax Exemption on Investments above Fair Market Value** with an objective to encourage seed-capital investment in Startups.
- 12. Organizing Startup Fests for Showcasing Innovation and Providing a Collaboration Platform with an objective to galvanize the Startup ecosystem and to provide national and international visibility to the Startup ecosystem in India.
- **13.Launch of Atal Innovation Mission (AIM)** with an objective to serve as a platform for promotion of world-class Innovation Hubs, Grand Challenges, Startup businesses and other self-employment activities, particularly in technology driven areas.
- **14. Harnessing Private Sector Expertise for Incubator Setup** with an objective to ensure professional management of Government sponsored / funded incubators, Government will create a policy and framework for setting-up of incubators across the country in public private partnership.

- **15.Building Innovation Centers at National Institutes** with an objective to propel successful innovation through augmentation of incubation and R&D efforts.
- **16.Setting up of 7 New Research Parks Modelled on the Research Park Setup at IIT Madras** with an objective to propel successful innovation through incubation and joint R&D efforts between academia and Industry.
- **17. Promoting Startups in the Biotechnology Sector** with an objective to foster and facilitate bio-entrepreneurship.
- **18.Launching of Innovation Focused Programs for Students** with an objective to foster a culture of innovation in the field of Science and Technology amongst students.
- 19. **Annual Incubator Grand Challenge** with an objective to support creation of successful world class incubators in India.

# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2587 FOR ANSWER ON 04.12.2019.

## Rules and eligibility conditions for a Startup

"An entity shall be considered as a Startup:

- i. Upto a period of ten years from the date of incorporation/ registration, if it is incorporated as a private limited company (as defined in the Companies Act, 2013) or registered as a partnership firm (registered under section 59 of the Partnership Act, 1932) or a limited liability partnership (under the Limited Liability Partnership Act, 2008) in India.
- ii. Turnover of the entity for any of the financial years since incorporation/ registration has not exceeded one hundred crore rupees.
- iii. Entity is working towards innovation, development or improvement of products or processes or services, or if it is a scalable business model with a high potential of employment generation or wealth creation.

Provided that an entity formed by splitting up or reconstruction of an existing business shall not be considered a 'Startup'."

# ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 2587 FOR ANSWER ON 04.12.2019.

## Positive results achieved under Startup India initiative

# 1. Compliance Regime based on Self-certification

Startups recognised under Startup India initiative can self-certify their compliance against the 6 labour laws and 3 environmental laws.

- 15 States have implemented self-certification for 5 years and 12 States have implemented self certification for 3 years. 9 States/UTs are yet to implement the self-certification.
- 9 States (Haryana, Madhya Pradesh, Maharashtra, Rajasthan, Gujarat, Uttar Pradesh, Punjab, Uttarakhand, and Delhi) have integrated their portals with Shram Suvidha Portal
- 169 DPIIT recognized Startups have availed the benefits of self-certification.

# 2. Startup India Hub

- Startup India works in a hub and spoke model and collaborates with Central & State governments, Indian and foreign VCs and ecosystem stakeholders
- Startups are assisted through their lifecycle with a specific focus on important aspects like obtaining financing, feasibility testing, business structuring advisory and enhancement of marketing skills
- Startup India has organized mentorship programs in collaboration with government organizations, incubation centers, and educational institutions
- 1,57,138 queries have been addressed by the Startup India team as of 22<sup>nd</sup> November 2019.

## 3 Startup India Portal and Mobile App

- 3,60,406 users registered on the Startup India Portal as of 22<sup>nd</sup> November 2019.
- 2,54,339 aspiring and existing entrepreneurs logged in for the learning and development course as of 22<sup>nd</sup> November 2019.
- 6,948 mentor, investor and incubator connections have been established through the portal for Startups as of 25<sup>th</sup> November 2019.
- More than 175 Innovation Hunts and programs have been hosted on the Startup India portal by various government departments and corporates as of 25<sup>th</sup> November 2019.

#### 4. Legal Support and Fast-tracking Patent Examination at Lower Costs

 Startups are eligible for 80% rebate in patent filing fees and 50% rebate in trademark filing fees. Additionally, Startups are also considered for expedited examination of patent applications to reduce time taken in granting patents.

- 1,031 Facilitators have been empanelled for free of cost filing & facilitation
- 1,630 patent applications have been granted 80% rebate on filing fee.
- 2,895 trademark applications have been granted 50% rebate on fill fee.
- 474 applications were granted expedited examination

# 5. Relaxed Norms of Public Procurement for Startups

- Startups have been exempted from submitting Earnest Money Deposit requirements (Jul'17)
- Public procurement norms have been relaxed for startups through exemptions on (Nov'16)
  - o Prior turnover criteria; and
  - Prior experience criteria

Applicable on all tenders issued by Central Ministries and Central Public Service Undertakings (CPSUs)

• GeM 'Startup Runway' has been launched – dedicated for startups to sell products and services to Government (Feb'19)- 2,804 Startups have been registered on GeM; 13,666 orders have been placed to startups; value of orders served by startups is to the tune of Rs. 463.45 crore

# 6. Faster Exit for Startups

- Ministry of Corporate Affaairs has notified Startups as "Fast track firms"
- This enables them to wind up operations within 90 days as against 180 days for other companies through Insolvency and Bankruptcy Board

# 7. Funding Support through a Fund of Funds

- The Cabinet has approved the establishment of 'Fund of Funds for Startups (FFS) at SIDBI for contribution to various Alternative Investment Funds (AIFs) with a corpus of Rs10,000 Cr. The corpus is to be built up over the 14th and 15th Finance Commission cycles.
- A total of Rs 700 Crore has been released till now
- 2x Govt. contribution received by venture funds is invested into DPIIT recognised startups
- SIDBI has committed Rs 3123.20 Cr to 47 SEBI registered Alternative Investment Funds (AIFs).
- INR 695.94 Cr. have been drawn from the SIDBI Fund of Funds
- Rs. 2,669.83 Cr. have been invested into 279 startups

### 8. Tax Exemption on Capital Gains

Tax exemption shall be given to persons who have capital gains during the year if they have invested such capital gains in the Funds recognized by the Government

- Amendment in Section 54GB of Income Tax Act: Exemption from tax on capital gains arising out of sale of residential house or a residential plot of land if the amount of net consideration is invested in prescribed stake of equity shares of eligible Startup for utilizing the same for purchase of specified asset. (Feb. 2016)
- Minimum Alternate Tax credit allowed to be carried forward up to fifteenth assessment years instead of ten assessment years. (2017)
- Extension of benefit under section 54GB shall be available for sale of residential property on or before 31st March 2021

### 9. Tax Exemption to Startups for 3 years

- With a view to stimulate the development of Startups in India and provide them a competitive platform, the profits of Eligible DPIIT Recognized Startups are exempt from income-tax for a block of 3 years out of 7 years since incorporation under Section 80IAC of the Income Tax Act.
- 247 startups have been granted tax exemptions as on 25<sup>th</sup> November2019

### 10. Tax Exemption on Investments above Fair Market Value

- DPIIT Recognized Startups are exempt from tax under Section 56(2)(viib) of the Income Tax Act when such a Startup receives any consideration for issue of shares which exceeds the Fair Market Value of such shares
- 1,658 startups have been granted tax exemptions as of 25<sup>th</sup> November 2019.

### 11. State's Startup Ranking Framework

DPIIT launched the States' Startup Ranking Framework on 6th February 2018. The key objective of the Startup States Ranking Framework 2018 (SRF- 2018) was to encourage States and UTs to take proactive steps towards strengthening the Startup ecosystem within their jurisdiction. There were 38 action points categorized into 7 broad areas such as Startup Policy and Implementation, Incubation support, Seed Funding, Angel and Venture Funding, Simplification of Regulations, Easing Public Procurement and Awareness & Outreach. The ranking methodology aims to create a healthy competition among States to further learn, share and adopt best practices. A compendium of good practices was also launched, listing 95 good practices implemented by various State Governments. Knowledge Workshops were held to assist States in formulating policies and executing appropriate programs. Visits to USA and Israeli ecosystems were facilitated for State Government representatives to enable the transfer of information and knowledge from the best ecosystems of the world. The final rankings of SRF 2018 were announced on 20th December, 2018 and the States were felicitatedby DPIIT. 27 States and 3 Union Territories participated in the exhaustive ranking exercise.

As a result of SRF 2018, new Startup policies were launched, old and archaic laws were abolished, new Government orders were issued and many Startups were supported .Some of the major impacts of the ranking exercise include Implementation of Startup Policies in 25 States, Seed Funding to 3213 Startups; Funding of 163 Startups through Venture Funds; 17 States announcing incentives for women entrepreneurs; Incubation area of 10.2 lakhSq.ft supported by State Governments; Establishment of 596 EntrepreneurshipCells across 340 districts; Registration of 1996 mentors across 19 States and organization of 233 Startup events across 21 States.

### 12. Startup Yatra

- Startup India launched Startup India Yatra in 2017 to promote entrepreneurship in rural and non-metro regions across States. Under this program, grassroot Startup aspirants were provided incubation, mentorship and funding support.
- The yatra starts with the launch and flagging off of the Startup India Yatra Van. This van travels around the state to different colleges spreading

- awareness about the central and state level startup policies as well as providing an opportunity to aspiring entrepreneurs to pitch their ideas online.
- As part of the program, bootcamps are also organized in tier-2 and tier-3 districts of the state where participants attend an ideation workshop and pitch their ideas. The ideas shortlisted from these bootcamps further attend a twoday acceleration program.
- Startup Yatra has been conducted across 23 States in 207 districts impacting 78346 aspiring entrepreneurs. A total of 1,424 incubation offers have been given to the startups as on May 2019.

# 13. Organizing Startup Fests for Showcasing Innovation and Providing a Collaboration Platform.

DPIIT has organized various Startup events. Some of such key events are as follows:

- I. Roundtable headed by Minister of Commerce and Industry with Venture Fund managers in April, 2018 at Mumbai;
- II. Roundtable with Singapore delegation led by Enterprise Singapore &TiE Singapore in August, 2018 at Delhi;
- III. Roundtable with Japanese startups led by JETROin September, 2018 at Delhi:
- IV. Roundtable headed by Secretary DPIIT with Venture Fund managers in August, 2018 at Delhi;
- V. Roundtable with Finance Secretary on banking regulations faced by startups in September, 2018 at Delhi;
- VI. Startup India Global Venture Capital Summit in December, 2018 at Goa:
- VII. Roundtable headed by Secretary DPIIT on Angel Tax regulations in February, 2019 at Delhi;
- VIII. Startup Manthan @ Aero India in February 2019 at Bengaluru;
- IX. Speed Mentoring Session for Women Entrepreneurs in March, 2019 at Delhi:
- X. Roundtable headed by Secretary DPIIT on Accreditation of investors in April, 2019 at Delhi;
- XI. Roundtable with Central Government Departments on best practices for promoting startups in May, 2019 at Delhi

# 14. Launch of Atal Innovation Mission (AIM) with Self-Employment and Talent Utilization (SETU) Program

- 8,878 schools have been selected across the country where Atal Tinkering Labs will be established
- 4,020 have already received INR 12 Lakhs grant each and are operational
- Total grant of Rs.482.40 Crore has been given to Atal Tinkering Labs
- NITI has launched Innovation Awards through the challenge route by the name of Atal New India Challenges (ANIC)
- Call for applications in 24 focus areas across 5 ministries
- 26 Applicants have been shortlisted for funding and handholding support and additional 26 applicants are shortlisted for handholding support

# 15. Harnessing Private Sector Expertise for Incubator Setup

- Atal Innovation Mission has selected 102 incubators across the country to provide financial support through grants in aid
- 38 Atal Incubation Centers and 9 Established Incubation Centers are operational across the country
- INR 139.91 Cr has been disbursed to these 38 AICs and 9 EICs
- More than 620 Startups incubated in AICs/EICs out of which 121 are womenled start-ups
- More than 14,000 jobs created
- More than 150 MSME's supported to build business sustainability
- More than 500 mentors on-boarded by the AICs/EICs to guide the Startups

# 16. Building Innovation Centres at National Institutes – Department of Science and Technology

- 11 TBIs (Technology Business Incubators) approved
- INR 42.2 Cr has been sanctioned out of which 18.7 Cr disbursed
- 21 new TBIs (over and above 15 TBIs envisaged) and 5 Center of Excellence (COEs) are proposed to be established

# 17. Setting up of 7 New Research Parks

- INR 575 Cr has been sanctioned out of which INR 250 Cr has been disbursed
- The Research Park at IIT Gandhinagar is expected to be operational by January 2020

# 18. Promoting Startups in the Biotechnology Sector

- 4 bio-clusters at Kalyani, Bangalore, Faridabad, and Pune are operational.
   INR 401 crore has been sanctioned, and INR 300 crore has been disbursed to these bio-clusters
- 41 bio-incubators have been supported and all of them are operational. INR 272.26 crore has been sanctioned and INR 193.88 crore has been crore disbursed.
- 5 Bio-connect offices established as following:
  - 1. CCAMP, Bengaluru with California Institute for Quantitative Biosciences (OB3)
  - 2. CCAMP- Sister Innovation HUB with Roslin Innovation Centre, University of Edinburgh, UK
  - 3. CEIIC BioNEST with European Union
  - 4. KIIT BioNEST with TECHNOPORT SA BELVAL Business Incubator, Luxembourg
  - 5. KIIT BioNEST with Start-Life Centre, Wageningen University Netherland
- 4 BIRAC Regional Centres have already been set up at Hyderabad, Bengaluru, Bhubaneswar, and Pune. INR 16.95 cr has been sanctioned, and INR 9.42 cr has been disbursed.
- Biotech equity fund has been established as Fund of Funds with INR 150 crore. So far, INR 150 crore has been committed to Alternate Investment Funds (AIFs). INR 25.1 crore has been disbursed

 BIRAC's SEED Fund with 14 Bio-incubators as Seed fund partners are operational. INR ₹ 26 Cr has been sanctioned for BIRAC SEED Fund; Rs. 18.3 Cr has been disbursed

### 19. Innovation Focused Programs for Students

• This initiative is coordinated by Department of Science and Technology and Ministry of Human Resource Development.

224 applications have been received under NIDHI (National Initiative for Developing and Harnessing Innovations).Out of 30 finalists selected, 12 student run teams have been awarded Rs 10 Lakh each. 148 projects have been sanctioned and Rs 220.75 crore has been released under the Uchchatar AvishkarYojana scheme. Rs10,000 has been granted to 1,03,497 students in the last 3 years under the MANAK (Million Minds Augmenting National Aspiration and knowledge) Scheme